

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

14.

C.A.(CAA)/53(MB)2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.05.2024**

NAME OF THE PARTIES: Eastern Cargo Carriers (India) P Ltd

SECTION: 230-232 OF THE COMPANIES ACT, 2013

ORDER

1. Adv. Ahmed Chunawala, for the Applicant present.
2. List this matter for hearing on **13.06.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)